

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-122
IB-1329(ND)/2019

IN THE MATTER OF:

Mr. Adbridge Communications India Pvt. Ltd.

Vs.

M/s. Auto Mobiles Sterlind (India) Pvt. Ltd.

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 17.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :

For the Respondent/CD :

For the Intervener : Mr. Bharat Chadha, Advocate for R.P.

ORDER

Counsel for the Resolution Professional is directed to contact the Registry for listing the Application filed for seeking the order of liquidation against the Corporate Debtor.

List the matter on 06.1.2021.

- Sol -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sol -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit